

**इन्दौर मिल के श्रमिकों को भविष्य निधि का लाभ**

२५४३. श्री रा० क० वर्मा : क्या अब और रोकनाग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राय बहादुर कन्हैयालाल अष्टादारी मिल्स, इन्दौर के श्रमिकों को १९५७ से भविष्य निधि का लाभ नहीं दिया जा रहा है; और

(ख) यदि हा, तो इसके क्या कारण हैं ?

**अब उपमंत्री (श्री आबिद खली) :**

(क) और (ख). यह मिल दिसम्बर, १९५८ से मार्च, १९५७ तक बन्द था, और यह कर्मचारी प्रोविडेंट फंड कानून १९५० के मातहत नहीं आता था। अगस्त १९५५ में, नंदलाल अष्टादारी मिल्स, इन्दौर ने इसे खरीदा और पहली अप्रैल १९५७ को चालू किया। इस में करीब करीब सभी नयी मशीनें लगाई गईं और नये कर्मचारी, जिनमें पहले के कुछ कर्मचारी भी होंगे, रूखे गये। चकि यह "नया कारखाना" है, इसलिये पहली अप्रैल, १९५७ से तीन साल के बाद यह प्रोविडेंट फंड कानून के अन्तर्गत आना चाहिये। फिर भी, कर्मचारी प्रोविडेंट फंड संगठन की कोशिश से मिल ने पहली जनवरी १९५९ से कर्मचारियों को प्रोविडेंट फंड का लाभ देना शुरू कर दिया है।

**Consumption of Foreign Cotton by Textile Mills**

2544. Shri Siddananajappa: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 577 on the 29th November, 1958 and state what is the amount of foreign cotton consumed by the textile mills during the cotton season ending with 31st August, 1958?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** 5.66 lakh bales.

**Industrial Production and Employment in Non-Government Factories**

2545. Shri Siddananajappa: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the average daily number of workers employed in non-governmental factories as on the 31st December, 1958;

(b) whether it is a fact that there is a downward trend in industrial production and employment at present; and

(c) if so, what are the reasons therefor?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**

(a) Information regarding employment in factories is published from time to time in the Indian Labour Year Book and the Indian Labour Gazette. Figures as on 31-12-1958 are not yet available.

(b) and (c). Overall industrial production in the country has been steadily rising. The general index of industrial production (base 1951—100) which was 132.6 in 1956 rose to 137.1 in 1957 and the average index for the first nine months of 1958 was 142.8.

Overall employment figures for 1958 are not yet fully available but from the data so far available there is no downward trend in employment.

**Tungsten Carbide Tips**

2546. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 1970 on the 16th March, 1959 and state:

(a) the name of firm which is manufacturing Tungsten Carbide Tips in India;

(b) whether the raw materials required for the manufacture of

Tungsten Carbide Tips are abundantly available in our country, and

(c) if so, what steps Government have taken or propose to take to exploit these materials?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):  
(a) M/s Guest Ken Williams Ltd, Calcutta

(b) and (c) Sufficient quantities of Tungsten ore which is the main raw material for the manufacture of Tungsten Carbide Tips, are available in the country Government have recently issued a press note setting out the scope for the manufacture of Tungsten Carbide, emphasising therein that Government would welcome manufacturing schemes which would exploit the indigenously available Tungsten ore

#### Import of Paper

2547 Shri Chandak: Will the Minister of Commerce and Industry be pleased to state

(a) whether the Government have evolved any policy for the import of paper on barter,

(b) will the Government allow import of paper against export of exportable cotton, and

(c) will the general trade be allowed to operate this policy or will it be restricted to the State Trading Corporation or the established importers?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir

(b) Such proposals are considered on merits from time to time

(c) Such deals are generally routed through the State Trading Corporation.

#### Appointment of Officers in Publications Division

2548 { Shri H. N. Mukerjee:  
Shri Tangamani:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there are a number of officers in the Publications Division who were appointed on *ad hoc* basis and have not yet been confirmed by the Union Public Service Commission;

(b) if so, what is their number and what are the posts held by them, and

(c) how long have such officers been holding their posts in the absence of approval from the Union Public Service Commission?

The Minister of Information and Broadcasting (Dr. Keskar): (a), (b) and (c) There are no posts of officers in the Publications Division which are held without the approval of the Union Public Service Commission. In two cases, one of a Technical Assistant and the other of a Research Assistant, the date up to which the Union Public Service Commission had agreed to the provisional appointment, viz 31-12-1958 and 30-6-1958 respectively has expired and the matter is under correspondence with the Union Public Service Commission for replacement or continuation

#### Director, Publications Division

2549 { Shri H. N. Mukerjee:  
Shri Tangamani:

Will the Minister of Information and Broadcasting be pleased to state

(a) what are the qualifications regarded by Government as essential for appointment to the office of Director, Publications Division, and

(b) whether appointment to the said office is made on the basis of advertisements and scrutiny of applicants by the Union Public Service Commission?